

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram:

- 1. Shri Ashok Basu, Chairperson**
- 2. Shri K.N. Sinha, Member**
- 3. Shri Bhanu Bhushan, Member**
- 4. Shri A.H. Jung, Member**

Petition No.10/2006

In the matter of

Petition under regulations 12 and 13 of the CERC (Terms and Conditions of Tariff) Regulations, 2004 for Removal of difficulties and for relaxation of norms/provisions in regard to Additional Capitalisation from the date of Commercial Operation up to the cut off date for determination of tariff of Ramagundam STPS Stage-III and also for exercise of inherent powers to do substantial justice.

And in the matter of

National Thermal Power Corporation Ltd.

....**Petitioner**

Vs

1. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
2. AP Eastern Power Distribution Co. Ltd., Visakhapatnam
3. AP Southern Power Distribution Co. Ltd., Tirupathi
4. AP Northern Power Distribution Co. Ltd., Warrangal
5. AP Central Power Distribution Co. Ltd., Hyderabad
6. Tamil Nadu Electricity Board, Chennai
7. Karnataka Power Transmission Corp. Ltd., Bangalore
8. Bangalore Electric Supply Co. Ltd, Bangalore
9. Mangalore Electricity Supply Co.Ltd., Mangalore
10. Chamundeshwari Electricity Supply Co.Ltd., Mysore
11. Gulbarga Electricity Supply Co. Ltd., Gulbarga
12. Hubli Electricity Supply Co. Ltd., Hubli
13. Kerala State Electricity Board, Thiruvananthapuram
14. Electricity Department, Govt. of Pondicherry, Pondicherry

.... **Respondents**

The following were present:

1. Shri M.G. Ramachandran, Advocate, NTPC
2. Shri V.B.K. Jain, NTPC
3. Shri I.J. Kapoor, NTPC
4. Shri S.K. Samui, SM(Comml.), NTPC
5. Shri Balaji Dubey, Sr. Law Officer, NTPC
6. Shri A.K. Juneja, DGM (C), NTPC
7. Shri S.K. Mandal, NTPC
8. Shri K.Gajendran, NTPC
9. Shri M. Saxena, NTPC
10. Shri M. Sareen, NTPC

ORDER
(DATE OF HEARING 30.3.2006)

Heard Shri M.G.Ramachandran, Advocate for the petitioner.

2. Admit.

3. Learned counsel for the petitioner has undertaken to supply copy of the petition to the respondents. The respondents may file their reply latest by 18.4.2006 with a copy to the petitioner.

4. List this petition for further directions on 20.4.2006 along with Petition No.140/2005 (Determination of tariff for Ramagundam STPS Stage-III).

Sd/-
(A.H.JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRPERSON

New Delhi dated the 30th March 2006